

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.102

IB-648/(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

....FINANCIAL CREDITOR

Vs.

Edward Keventer (Successors) P. Ltd

... CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 12.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

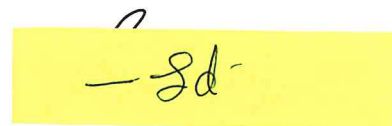
ORDER

Heard the submissions made by the Counsel for the Financial Creditor as well as the Counsel for the Corporate Debtor. Both the Counsels may file the connected decisions passed by Hon'ble NCLAT as well as other Forums /Courts in the matter within ten days. Post the matter after 3 weeks.

List on 26.8.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)